

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST****Joint Sitting of Court No. 1 & 2****FARIDKOT HOUSE****Date: 04th February, 2015****TIME: 10.30 A.M.****HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON****HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER****HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER****HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER****HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT No. 1			
FOR DIRECTIONS			
1.	Original Application No.182/2013 M.A. No. 370/2014	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Mr. Akhil Sibal & Mr. Amer Mushtaq Salim, Adv. For the Applicant. Mr. Vineet Malik, Adv. For R-1. Mr. Narender Hooda, Sr. Adv. for R-2 & 3. Mr. Dhruv Mehta, Sr. Adv. For R-5. Mr. B.V. Niren, Adv. for R-6. Ms. P. B. Singh, Adv. for R-7.
FOR ADMISSION			
2.	M.A No. 81/2015 in Original Application No. 173/2014	Syed Fareed Husain Vs Municipal Commissioner, Nagar Nigam, Bareilly & Ors.	Mr. Syed Fareed Husain, in person
3.	M.A No. 82/2015 in Original Application No. 199/2014	Almitra H. Patel & Anr. Vs Union of India & Ors.	
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 16/2014 (M.A No. 179/2014)	Prafulla Samantray & Anr. Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R – 1 Mr. A.K. Panda, Sr. Adv. along with Mr. S. Panda, Adv. for R - 2 Mr. Aman Gupta, Adv. for R - 3
5.	Appeal No. 27/2014 (M.A No. 279/2014)	Vimal Bhai & Ors. Vs State of Uttarakhand & Ors.	Mr. Dipesh Choudhary, Adv. for Appellant Mr. Rahul Verma, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R- 2 Mr. Neeraj Malhotra, Adv. for R - 3
6.	Original Application No. 347/2013	Vijaypal Baghel Vs Chairman, NHAI & Ors.	Mr. Ashwani Dubey, Adv. for Applicant Mr. Ganesh Kamath, Adv. for R – 1 Mr. B.V. Niren, Adv. for R - 2 Mr. Vikas Malhotra, Adv. for R – 3 Mr. Sumit Arora, Adv. for R - 4

FOR HEARING			
7.	Original Application No. 521/2014 (M.A No. 902/2014 & M.A No. 14/2015)	Om Dutt Singh & Anr. Vs State of U.P. & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. R.P. Mehrotra, Adv. for R – 1 & 2 Mr. Vishwendra Verma, Adv. for R – 3 Ms. Panchajanya Batra Singh, Adv. for MoEF
8.	Original Application No. 19/2014	Dr. Kashmira Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Vartika Sahay, Adv. for R– 2, 3, 9 & 10 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Ms. Ayushi Kiran, Adv. for R – 6 Ms. Deepika, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. Dharitry Phoota, Adv. for R - 11
9.	Original Application No. 309/2013 (M.A No. 51/2015)	National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. U.K. Uniyal, AG along with Dr. Abhishek Atrey, Adv. for R – 2 & 3 Mr. Ravi Gupta, Sr. Adv. along with Mr. K.R. Chawla, Adv. for R – 4 Mr. P.L. Gautam, Adv. for NDMC
10.	Appeal No. 14/2011(T) (M.A No. 563/2013 & M.A No. 592/2014)	Bhagat Singh Kinnar Vs Ministry of Environment and Forest & ors.	Mr. Anand Sharma, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Suranaryana Singh, Adv. for R – 2 Mr. Aditya Dhawan, Adv. for R – 3 & 4 Mr. Naresh K Sharma, Adv. for R - 5 Mr. Anil Kr. Chandel, Adv. for R – 6 Mr. Rohit Gupta, Adv. for R - 7
11.	Appeal No. 28/2013	Paryavaran Sanrankshan Sangarsh Samiti Lippa Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Suranaryana Singh, Adv. for R – 2 & 3
12.	Original Application No. 171/2013 (M.A No. 739/2013, M.A No. 1004/2013 in M.A No. 739/2013 M.A No. 278/2014 & M.A No. 587/2014) (State of Uttarakhand) M.A No. 219/2014 to M.A No. 221/2014 (State of Madhya Pradesh) M.A No. 438/2014, M.A No. 507/2014 & M.A No. 604/2014 (State of Karnataka) M.A No. 628/2014 (State of Chhattisgarh) M.A No. 738/2013 (State of Gujarat) State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam	National Green Tribunal Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Avijit Roy, Adv. for R – 3 Ms. Anjani Singh, Adv. for R – 4 Mr. C.D. Singh, Adv. for R – 5 & 15 Mr. Shridhar Y. Chitale, Adv. for R – 6 Ms. Hemantika Wahi, Adv. for R - 7 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R - 8 Mr. Suryanarayana Singh, AAG. for R – 9 Mr. Kumar Anurag Singh, Adv. for R - 11 Mr. Jogi Scaria, Adv. for R – 13 Mr. Mukesh Verma, Adv. for R – 14 Mr. Sapam Biswajit, Adv. for R – 16 Mr. Ranjan Mukherjee, Adv. for R - 17 Mr. P.P. Sharma, Adv. for R – 18 Mr. Vivek Kr. Tandon, Adv. for R - 20 Mr. Shibashish Mishra, Adv. for R - 21 Mr. Anil Soni, AAG for R – 23 Mr. Amit Lubhaya, Adv. for R – 24 Ms. Aruna Mathur, Adv. for R - 25 Mr. Abdul Saleem, Adv. for R – 26 Mr. Pranab Prakash, Adv. for R - 27

	<p>State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Medhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry</p>		<p>Ms. Savitri Pandey, Adv. for R-28, 36, 38, 42 & 43 Mr. Abhishek Atrey, Adv. for R – 29 Mr. Bikas Kar Gupta, Adv. for R - 30 Mr. K.V. Jagdishvaran, Adv. for R – 31 Mr. Shubham Bhalla, Adv. for R – 32 Mr. Ashok Kumar, Adv. for R – 33 & 34 Mr. B. Banaja, Adv. for R – 38 Mr. Raman Yadav, Adv. for R - 39 Ms. Alpana Poddar, Adv. for R – 40 Mr. Daleep Kr. Dhyani, Adv. for R – 41 Mr. Sidhartha Dave, Adv. for R – 45 Mr. Pramod Kumar, Adv. for Noticee 9 Mr. Ajit Sharma, Adv. in M.A 739/2013 Mr. S.M. Wadekra, Adv. in M.A 975/2013 Mr. Sudeep Vijayan, Adv. in M.A No. 1084/2013 & 1085/2013 Mr. Suraj Prakash Singh, Adv. in M.A No. 1109/2013 Mr. Tushar Singh, Adv. in M.A 278/2014</p>
13.	<p>Original Application No. 171/2013 (M.A No. 714/2013 M.A No. 417/2014, M.A No. 538/2014 & M.A No. 547/2014) (State of Uttar Pradesh & All Noticees) M.A No. 717/2013 (State of Rajasthan) M.A No. 975/2013 (State of Himachal Pradesh) (State of Punjab) (State of Haryana & All Noticees) (M.A No. 649/2014)</p>	<p>National Green Tribunal Bar Association Vs MoEF & Ors.</p>	<p>Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Avijit Roy, Adv. for R – 3 Ms. Anjani Singh, Adv. for R – 4 Mr. C.D. Singh, Adv. for R – 5 & 15 Mr. Shridhar Y. Chitale, Adv. for R – 6 Ms. Hemantika Wahi, Adv. for R - 7 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R - 8 Mr. Suryanarayana Singh, AAG. for R – 9 Mr. Kumar Anurag Singh, Adv. for R - 11 Mr. Jogi Scaria, Adv. for R – 13 Mr. Mukesh Verma, Adv. for R – 14 Mr. Sapam Biswajit, Adv. for R – 16 Mr. Ranjan Mukherjee, Adv. for R - 17 Mr. P.P. Sharma, Adv. for R – 18 Mr. Vivek Kr. Tandon, Adv. for R - 20 Mr. Shibashish Mishra, Adv. for R - 21 Mr. Anil Soni, AAG for R – 23 Mr. Amit Lubhaya, Adv. for R – 24 Ms. Aruna Mathur, Adv. for R - 25 Mr. Abdul Saleem, Adv. for R – 26 Mr. Pranab Prakash, Adv. for R - 27 Ms. Savitri Pandey, Adv. for R-28, 36, 38, 42 & 43 Mr. Abhishek Atrey, Adv. for R – 29 Mr. Bikas Kar Gupta, Adv. for R - 30 Mr. K.V. Jagdishvaran, Adv. for R – 31 Mr. Shubham Bhalla, Adv. for R – 32 Mr. Ashok Kumar, Adv. for R – 33 & 34 Mr. B. Banaja, Adv. for R – 38 Mr. Raman Yadav, Adv. for R - 39 Ms. Alpana Poddar, Adv. for R – 40 Mr. Daleep Kr. Dhyani, Adv. for R – 41 Mr. Sidhartha Dave, Adv. for R – 45 Mr. Pramod Kumar, Adv. for Noticee 9 Mr. Ajit Sharma, Adv. in M.A 739/2013 Mr. S.M. Wadekra, Adv. in M.A 975/2013</p>

			Mr. Sudeep Vijayan, Adv. in M.A No. 1084/2013 & 1085/2013 Mr. Suraj Prakash Singh, Adv. in M.A No. 1109/2013 Mr. Tushar Singh, Adv. in M.A 278/2014
WP (C) 3727/1985 M.C. MEHTA Vs. UNION OF INDIA along with following Cases			
14.	Original Application No. 196/2014 (M.A No. 879/2014, M.A No. 62/2015 & M.A No. 67/2015)	Krishan Kant Singh V/s M/s. Hindustan Cocacola Beverages Pvt. Ltd., Mehdiganj, Rajatalab, Varanasi	Mr. Rahul Choudhary, Adv. for Applicant Mr. Amit Sibal, Sr. Adv. along with Mr. Manu Aggarwal, Adv. for R – 1 Mr. Vikas Malhotra, Adv. for MoEF Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Devashish Bharuka, Adv. for R – 18 Mr. Jayesh Gaurav, Adv. for Jharkhand P.C.B Mr. Sanjeev Ralli, Adv. Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for State of Haryana Mr. B.V. Niren, Adv. for M/o Water Resources Mr. Bikas Kar Gupta, Adv. for State of West Bengal Mr. Amit Agarwal, Adv. for W.B. P.C.B Ms. Yogmaya Agnihotri, Adv. for CECB Ms. Angeli Dayal, Adv. for IOCL Ms. Antima Bazaz, Adv. Mr. Rudreshwar Singh, Adv. for State of Bihar Mr. Pawan Upadhyay, Adv. Mr. S.A. Zaidi, Adv. Ms.Panchajanya Batra Singh, Adv. Mr. C.D. Singh, Adv. for State of M.P. Dr. Yash Pal Singh, Adv. Mr. A.A. Aron, Adv. Mr. Anil Grover, AAG of Haryana Ms. Vanita Bhargava, Adv. Ms. Shrishti Govil, Adv. Mr. Prakash Kumar Singh, Adv.
15.	Original Application No. 200/2014 (C.W.P. No. 3727/1985) (M.A No. 83/2015)	M.C. Mehta Vs Union of India & Ors.	
16.	Original Application No. 204/2014	Krishan Kant Singh V/s M/s. Deoria Paper Ltd., Hata Road, Narainpur, Deoria	
17.	Original Application No. 205/2014	Krishan Kant Singh V/s M/s. Yash Paper Ltd., Darshan Nagar, Faizabad	
18.	Original Application No. 206/2014	Krishan Kant Singh V/s CPCB	
19.	Original Application No. 215/2014	Krishan Kant Singh V/s M/s. Pilkhuwa Dairy	
20.	Original Application No. 218/2014	Krishan Kant Singh V/s M/s. Saf Yeast	
21.	Original Application No.	Krishan Kant Singh	

	219/2014	V/s M/s. Indian Farmers Fertilizers Cooperative	
22.	Original Application No. 220/2014	Krishan Kant Singh V/s M/s. VRS (Foords) M/s. Ved Ram & Sons	
23.	Original Application No. 234/2014	Krishan Kant Singh V/s Bhardwaj Textile 76 A Dada Nagar Kanpur	
24.	Original Application No. 247/2014	Krishan Kant Singh V/s M/S Starilite Bruchan Ltd. Narang Distillery Pvt. Ltd. Nawab Ganj Gonda	
25.	Original Application No. 250/2014	Krishan Kant Singh V/s M/s Triveni Engg Industry Ltd. Ramkola Kushinagar	
26.	Original Application No. 64/2014 (M.A No. 137/2014)	Rahul Shukla Vs Triveni Engineering & Industries Ltd. Ramkola Unit	Mr. M.C. Mehta, Adv. for Applicant Mr. Chetan Sharma, Sr. Adv. along with Mr. Anunaya Mehta, Adv. for R – 1 Mr. Abhishek Paruthi, Adv. for R - 2 Mr. Pradeep Mishra, Adv. for R – 3 Ms. Savitri Pandey, Adv. for R – 4 & 5
27.	Original Application No. 251/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Jahagirabad Anoopshahr District Boolandshehar	
28.	Original Application No. 253/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Villg. Shekhupur District Badaun	
29.	Original Application No. 254/2014	Krishan Kant Singh V/s M/s Kisan Sahkari Chini Mills Ltd. Ghosi Mau	
30.	Original Application No. 259/2014	Krishan Kant Singh V/s Shree Jagdamba Knith Pvt. Ltd. P No. 95-105 Site B Surajpur Greater Noida	
31.	Original Application No. 260/2014	Krishan Kant Singh V/s Avon Dying 41 A Industrial Area Dada Nagar Kanpur UP	
32.	Original Application No. 261/2014	Krishan Kant Singh V/s Super Dyeing & Bleaching Works Plot No. 39 A Dadanagar Kanpur UP	
33.	Original Application No. 265/2014	Krishan Kant Singh V/s Nadri Tanning Industry 96 A Wajidpur Jajmau	
34.	Original Application No. 266/2014	Krishan Kant Singh V/s Naz Tanners 150 Ft Road Jajmau	
35.	Original Application No.	Krishan Kant Singh	

	267/2014	V/s Arshi Enterprises (Najula Tannery) 175/158 B-2 Bhuriyaghat Jajmau	
36.	Original Application No. 268/2014	Krishan Kant Singh V/s Kazi Leather industries 177 Chhabeelepurga Jajmau	
37.	Original Application No. 269/2014	Krishan Kant Singh V/s Blue Star Finisers 996-999 Wajidpur Jajmau	
38.	Original Application No. 270/2014	Krishan Kant Singh V/s Dinesh Tanners 913 Wajidpur Jajmau	
39.	Original Application No. 271/2014	Krishan Kant Singh V/s Diamont Tanners 915 Wajidpur Jajmau	
40.	Original Application No. 272/2014	Krishan Kant Singh V/s New Jawed Tannery 480/379 Wajidpur Jajmau	
41.	Original Application No. 273/2014	Krishan Kant Singh V/s Khatun Tanners (Rasid Tanners) Hindustan Compound Jajmau	
42.	Original Application No. 301/2014	Krishan Kant Singh V/s S.R.Tannery (Old name- S.R. Glue) Ahmad Nagar Jajmau	
43.	Original Application No. 302/2014	Krishan Kant Singh V/s Sabra Leather Finisers 94 E Wajidpur, Jajmau	
44.	Original Application No. 303/2014	Krishan Kant Singh V/s Union Tanners (Crown International) 104/90 A Sanjay Nagar Jajmau	
45.	Original Application No. 304/2014	Krishan Kant Singh V/s N.S. Tanners 84-A Wajidpur Jajmau (Out of 402 Industries)	
46.	Original Application No. 307/2014	Krishan Kant Singh V/s Zinat Tanners 183 A Ramrai Sarai Jajmau	
47.	Original Application No. 312/2014	Krishan Kant Singh V/s M/s H.J. Tannery Pvt. Ltd. Jolly Road Muzaffarnagar	
48.	Original Application No. 313/2014	Krishan Kant Singh V/s N.R.Tanners Bhuriyaghat Jajmau	
49.	Original Application No. 316/2014	Krishan Kant Singh V/s Diesel Locomotive Works, Maduwadeah, Varanasi	
50.	Original Application No. 317/2014	Krishan Kant Singh V/s M/s Triveni Engg. Industries Ltd. Bilaspur, Jolly Road, Muzaffarnagar	
51.	Original Application No. 318/2014	Krishan Kant Singh V/s M/s Tikola Distillery Tikola	

		Muzaffarnagar	
52.	Original Application No. 319/2014	Krishan Kant Singh V/s Ms. India Glycol Ltd. Gida, Gorakhpur	
53.	Original Application No. 320/2014	Krishan Kant Singh V/s Oudh Sugar Mill (Distillery Unit) Hargaon, Sitapur	
54.	Original Application No. 321/2014	Krishan Kant Singh V/s Dalmiya Chini Mills (Distt) Jawaharpur Ramkoat Sitapur	
55.	Original Application No. 322/2014	Krishan Kant Singh V/s Lords Distillery Ltd. Nandgunj Ghazipur U.P.	
56.	Original Application No. 323/2014	Krishan Kant Singh V/s M/s United Sprints Ltd. Rosa Shahjhanpur	
57.	Original Application No. 324/2014	Krishan Kant Singh V/s M/s Superior Industries Ltd. (Distillery) C.B. Gang Bareilly	
58.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Brewaries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	
59.	Original Application No. 326/2014	Krishan Kant Singh V/s M/s National Industrial Corporation Ltd. Raja ka sahaspur, Bilari Moradabad	
60.	Original Application No. 327/2014	Krishan Kant Singh V/s M/s Dhampur Sugar Mills Ltd. (Unit Distillery) Dhampur Diss. Bijnor U.P.	
61.	Original Application No. 328/2014	Krishan Kant Singh V/s M/s Daurala Sugar Works Distillery Unit Daurala Merrut	
62.	Original Application No. 329/2014	Krishan Kant Singh V/s Kisan Sahkari Chinni Mills Ltd. (Sugar Unit) Kayamganj, Farrukhbad, UP	
63.	Original Application No. 330/2014	Krishan Kant Singh V/s Nav Bharat Duplex Ltd. Badnauli Modi Nagar Hapur Road, Hapur (Waste Paper)	
64.	Original Application No. 331/2014	Krishan Kant Singh V/s Ved Cellulose Ltd. Khasra No.231 & 232 16 KM Hapur Road, Hapur (Waste Paper)	
65.	Original Application No. 332/2014	Krishan Kant Singh V/s M/s Garg Duplex & Paper Mills (P) Ltd. Bhopa Road	
66.	Original Application No. 333/2014	Krishan Kant Singh V/s Shri Bhawani Paper Mills Ltd. Raebareli	

67.	Original Application No. 334/2014	Krishan Kant Singh V/s M/s Dev Priya Fibers Pvt Ltd Panchli Bagpath Road Merrut	
68.	Original Application No. 335/2014	Krishan Kant Singh V/s M/s Dev Priya Product Ltd Vill Saini Mawana Road Merrut	
69.	Original Application No. 336/2014	Krishan Kant Singh V/s M/s Dev Priya Papers Ltd Vill Saini Mawana Road Merrut	
70.	Original Application No. 337/2014	Krishan Kant Singh V/s M/s Dev Priya Industries Ltd Vill Saini Mawana Road Merrut	
71.	Original Application No. 338/2014	Krishan Kant Singh V/s M/s Anand Duplex Ltd. Unit- 1 Vill- Saini Mawana Road Merrut	
72.	Original Application No. 339/2014	Krishan Kant Singh V/s M/s Anand Triplex Board Ltd. Vill- Saini Mawana Road Merrut	
73.	Original Application No. 340/2014	Krishan Kant Singh V/s Haque Tanners, Jajmau Kanpur	
74.	Original Application No. 341/2014	Krishan Kant Singh V/s Threads (India) Ltd. Chowbeypur, Kanpur-209203	
75.	Original Application No. 342/2014	Krishan Kant Singh V/s Kathuria Brothers A-12 Merrut Road Ind. Area	
76.	Original Application No. 343/2014	Krishan Kant Singh V/s Swan Tanning Ind. 199/201, Jajmau	
77.	Original Application No. 344/2014	Krishan Kant Singh V/s Anwar Ahamad Tannery 175/158 4C Bhuriyaghat Jajmau Kanpur	
78.	Original Application No. 345/2014	Krishan Kant Singh V/s Habib Leathers 14B 150 Ft Fosd Jajmau Kanpur	
79.	Original Application No. 346/2014	Krishan Kant Singh V/s Hazi Badde Tanner Makku said ka bhatta Jajmau Kanpur	
80.	Original Application No. 347/2014	Krishan Kant Singh V/s Karamat Tanning Industries 783 Sanjay Nagar Kanpur	
81.	Original Application No. 348/2014	Krishan Kant Singh V/s Leather World 184 A-1 Wajidpur Jajmau Kanpur	
82.	Original Application No. 349/2014	Krishan Kant Singh V/s Mash International 83/69 Hindutsathan compound, Jajmau, Kanpur	
83.	Original Application No.	Krishan Kant Singh	

	350/2014	V/s Rider Tanning Ind. 242 Gahhupua Jajmau Kanpur	
84.	Original Application No. 351/2014	Krishan Kant Singh V/s Rizwan Tannery 104/90A (22) Sanjay Nagar, Jajmau Kanpur Shams Leathers 150 Ft Road Jajmau Kanpur	
85.	Original Application No. 352/2014	Krishan Kant Singh V/s Shams Leathers	
86.	Original Application No. 353/2014	Krishan Kant Singh V/s Super Leather Finishers 406 K/409 Wajidpur Sanjay Nagar Jajmau Kanpur	
87.	Original Application No. 354/2014	Krishan Kant Singh V/s Aslam Tannery 42 K Bhuriyaghat Jajmau Kanpur	
88.	Original Application No. 355/2014	Krishan Kant Singh V/s Fida Hussain Tannery (Nafees Leather Finishers) 175/158A Bhuriyaghat Jajmau Kanpur	
89.	Original Application No. 356/2014	Krishan Kant Singh V/s Indian Tanning Industry 150 Ft. Road Jajmau Kanpur	
90.	Original Application No. 357/2014	Krishan Kant Singh V/s Sajid Tanners new name Kalid tanners Jajmau Kanpur	
91.	Original Application No. 358/2014	Krishan Kant Singh V/s Akhilak Tanners Jajmau Kanpur	
92.	Original Application No. 359/2014	Krishan Kant Singh V/s Nisha Enterprises (Saud Tanners) Jajmau Kanpur	
93.	Original Application No. 360/2014	Krishan Kant Singh V/s Abdullah Tannery Pvt. Ltd. Jajmau Kanpur	
94.	Original Application No. 361/2014	Krishan Kant Singh V/s Finished Leather Job Work, Jajmau Kanpur	
95.	Original Application No. 362/2014	Krishan Kant Singh V/s Sajid Tanners, Jajmau Kanpur	
96.	Original Application No. 363/2014	Krishan Kant Singh V/s Best Training Industry, Jajmau Kanpur	
97.	Original Application No. 364/2014	Krishan Kant Singh V/s A.P.F. Tanners (Shabnam Tanners), Jajmau Kanpur	
98.	Original Application No. 365/2014	Krishan Kant Singh V/s	

		Meraj Tanning Industries, Jajmau Kanpur	
99.	Original Application No. 366/2014	Krishan Kant Singh V/s Alig International, Jajmau Kanpur	
100.	Original Application No. 367/2014	Krishan Kant Singh V/s Aman Enterprises Taj Trader , Jajmau Kanpur	
101.	Original Application No. 368/2014	Krishan Kant Singh V/s Ajij Leather Finishers, Jajmau Kanpur	
102.	Original Application No. 369/2014	Krishan Kant Singh V/s M.I.Saddel Work , Jajmau Kanpur	
103.	Original Application No. 370/2014	Krishan Kant Singh V/s Jajmau Leather Finishers, Bihari Tannery, Jajmau Kanpur	
104.	Original Application No. 371/2014	Krishan Kant Singh V/s Kamal Enterprises Bhalla Estate, Jajmau Kanpur	
105.	Original Application No. 372/2014	Krishan Kant Singh V/s Everest Tanners 184 C-2 Burhiaghat, Jajmau Kanpur	
106.	Original Application No. 373/2014	Krishan Kant Singh V/s Everest Export 175/158 B-3 Burhiaghat, Jajmau Kanpur	
107.	Original Application No. 374/2014	Krishan Kant Singh V/s Habib Tannery Pvt. Ltd. , Jajmau Kanpur	
108.	Original Application No. 375/2014	Krishan Kant Singh V/s Khan Leather Finishers, Jajmau Kanpur	
109.	Original Application No. 376/2014	Krishan Kant Singh V/s Bablu Enterprises, Jajmau Kanpur	
110.	Original Application No. 377/2014	Krishan Kant Singh V/s Farhan Tanners, Jajmau Kanpur	
111.	Original Application No. 378/2014	Krishan Kant Singh V/s Gem Tanners, Jajmau Kanpur	
112.	Original Application No. 379/2014	Krishan Kant Singh V/s Sultan Tanners, Jajmau Kanpur	
113.	Original Application No. 380/2014	Krishan Kant Singh V/s Reliance Tanning Ind. , Jajmau Kanpur	
114.	Original Application No. 381/2014	Krishan Kant Singh V/s Ahmad International, Jajmau Kanpur	
115.	Original Application No. 382/2014	Krishan Kant Singh V/s Navratan Industries, Jajmau Kanpur	
116.	Original Application No. 383/2014	Krishan Kant Singh V/s Nisar Sons (Lari Tannery) , Jajmau Kanpur	
117.	Original Application No.	Krishan Kant Singh	

	384/2014	V/s Greater Arafat Tannery Pvt. Ltd. , Jajmau Kanpur	
118.	Original Application No. 385/2014	Krishan Kant Singh V/s Khalid Tannery, Jajmau Kanpur	
119.	Original Application No. 386/2014	Krishan Kant Singh V/s Hamid Leather Finisers, Jajmau Kanpur	
120.	Original Application No. 387/2014	Krishan Kant Singh V/s Imperial Leather Finisers Pvt. Ltd. , Jajmau Kanpur	
121.	Original Application No. 388/2014	Krishan Kant Singh V/s Firoj Tanneries (I) Iqbal Street, Jajmau Kanpur	
122.	Original Application No. 389/2014	Krishan Kant Singh V/s Firoj Tanneries (II) Iqbal Street, Jajmau Kanpur	
123.	Original Application No. 390/2014	Krishan Kant Singh V/s Farhat Zabi kl Tannery , Jajmau Kanpur	
124.	Original Application No. 391/2014	Krishan Kant Singh V/s Islam Tanners, Jajmau Kanpur	
125.	Original Application No. 392/2014	Krishan Kant Singh V/s Janmal Ind, Jajmau Kanpur	
126.	Original Application No. 393/2014	Krishan Kant Singh V/s H.K.Tanning, Jajmau Kanpur	
127.	Original Application No. 394/2014	Krishan Kant Singh V/s Liyakat Leather Finisers (Aman Tannery) , Jajmau Kanpur	
128.	Original Application No. 395/2014	Krishan Kant Singh V/s M.M. Leather Finisers (Anna Tannery) , Jajmau Kanpur	
129.	Original Application No. 396/2014	Krishan Kant Singh V/s Sariq Tanners, Jajmau Kanpur	
130.	Original Application No. 397/2014	Krishan Kant Singh V/s Sartaj Tanners(MMZ Tannery), Jajmau Kanpur	
131.	Original Application No. 398/2014	Krishan Kant Singh V/s Star Tannery, Jajmau Kanpur	
132.	Original Application No. 399/2014	Krishan Kant Singh V/s Sunrise Tannery, Jajmau Kanpur	
133.	Original Application No. 400/2014	Krishan Kant Singh V/s Supriem Tanning Ind. , Jajmau Kanpur	
134.	Original Application No. 401/2014	Krishan Kant Singh V/s Ghaush Leather Finisher, Bhalla State, Jajmau Kanpur	
135.	Original Application No.	Krishan Kant Singh	

	402/2014	V/s Gujrat Tanners, Jajmau Kanpur	
136.	Original Application No. 403/2014	Krishan Kant Singh V/s Rennet Eastern Exports, Jajmau Kanpur	
137.	Original Application No. 404/2014	Krishan Kant Singh V/s Salik Leather Finishers, Jajmau Kanpur	
138.	Original Application No. 405/2014	Krishan Kant Singh V/s Naj Leather Finishers, Jajmau Kanpur	
139.	Original Application No. 406/2014	Krishan Kant Singh V/s Sarfraj Tanners, Jajmau Kanpur	
140.	Original Application No. 407/2014	Krishan Kant Singh V/s Top Tanners, Jajmau Kanpur	
141.	Original Application No. 408/2014	Krishan Kant Singh V/s Iqbal Leather Ltd. , Jajmau Kanpur	
142.	Original Application No. 409/2014	Krishan Kant Singh V/s Allied Exims A-36 Leather Technology Park, Babther Unnao	
143.	Original Application No. 410/2014	Krishan Kant Singh V/s GBS Tanners B-6, Site-2, Industrial Area Unnao	
144.	Original Application No. 411/2014	Krishan Kant Singh V/s Leather Fabrics, Ind. Area Site-2, Unnao	
145.	Original Application No. 412/2014	Krishan Kant Singh V/s Model Tanners (India) Pvt. A22,23,24, UPSIDC Ind Area, LTP, Banther, Unnao	
146.	Original Application No. 414/2014	Krishan Kant Singh V/s Omega International G-11 14 Site-II, Unnao	
147.	Original Application No. 415/2014	Krishan Kant Singh V/s Rohit Surfactant (Leayan Global Pvt. Ltd.) L.L.P. Banther, Unnao	
148.	Original Application No. 416/2014	Krishan Kant Singh V/s Ruksh Enterprises, B-5 Leather Technology Park Banther Unnao	
149.	Original Application No. 417/2014	Krishan Kant Singh V/s Super Tannery Ltd. Unit-III LTP Banther Unnao	
150.	Original Application No. 418/2014	Krishan Kant Singh V/s Upper India Tannery, A-40 LTP Banther, Unnao	
151.	Original Application No. 419/2014	Krishan Kant Singh V/s Alig Tannery, A-25, UPSIDC, Leather Technology Park, Banther Unnao	
152.	Original Application No. 421/2014	Krishan Kant Singh V/s	

		M/s Daurala Organics Ltd. Daurala, Merrut	
153.	Original Application No. 422/2014	Krishan Kant Singh V/s Ms. Bathwal Udyog Ltd. Plot No. FL-03 Sector-13, GIDA, Gorakhpur	
154.	Original Application No. 424/2014	Krishan Kant Singh V/s Merino Industries Ltd. Vill- Accheja, Hapur	
155.	Original Application No. 425/2014	Krishan Kant Singh V/s M/s Umang Dairies Ltd. 3Km, Hasampur road Gajraula, Amroha	
156.	Original Application No. 426/2014	Krishan Kant Singh V/s Shri Ram Piston & Rings Ltd. Merrut Road Ind.area Gzb.	
157.	Original Application No. 427/2014	Krishan Kant Singh V/s M/s Al-Saqib Exports Pvt Ltd. Vill- Alipur, Hapur Road	
158.	Original Application No. 428/2014	Krishan Kant Singh V/s CETP, Jajmai, Kanpur	
159.	Original Application No. 475/2014 (M.A No. 88/2015)	Krishan Kant Singh V/s Tasty Dairy Specialties Ltd., Kanpur	
CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
160.	Appeal No. 19 / 2013 & M.A.No.72/2013 , & M.A.No.171/2014.	Bahadur Singh Rawat & Ors. Vs. U.O.I & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Ritwick Dutta and Ms. Preeta Dhar, Advs. For the Appellant. Mr. Vivek Chib & Mr. Joby P. Varghese, Advs. for R- 1. Mr. Mukesh Verma, Adv. for R-2. Mr. Neeraj Malhotra, Adv. & Mr. Prithu Garg, Adv. for R-4.
161.	Original Application No.229/2014.	Gulmohar Park Journalists Welfare Association. Vs. South Delhi Municipal Corporation & Ors.	Mr. Aditya N. Prasad and Mr. D. Bhattacharya, Advs. For the Applicant. Mr. Digvijay Rai, Adv. For R-1. Mr. T. Johri, DCF, Deptt. Of Forest for R-3.
FOR HEARING			
162.	Appeal No. 35/2014 & M.A.No.282/2014, M.A.No.283/2014 & M.A.No.353/2014.	M/s Deepak Construction Co. Vs. Haryana State Pollution Control Board & Anr.	Mr. Umesh Sharma & Mr. V.K.Tandon Advs. For the Appellant. Mr. Narender Hooda, Sr. Adv. & Vineet Malik, Advs. for R-1 to 3. Ms. Puja Kalra and Mr. D.K. Singh, Advs. For R-4.
163.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012.	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs., for the Appellant. Ms. Puja Kalra & Mr. N.K.Jain Advs. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3. Mr. Sumeer Sodhi, Adv. for R-4.
164.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----

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